

(c) The rate of consumer subsidy for earlier years is given below :

(Rate in Rs. per quintal)

Year	Consumer Subsidy Rate	
	Wheat	Rice
(1) 1982-83 (actuals)	55.40	53.35
(2) 1983-84 (actuals)	49.07	66.70
(3) 1984-85 (Revised Estimates) (without incidence of storage and transit losses)	53.51	60.07
(4) 1985-86 (Budget Estimates) (without incidence of storage and transit losses)	57.46	56.31

[*Translation*]

Financial Assistance to States for Fisheries Development

822. SHRI MOHD. MAHFOOJ AII KHAN : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether Government have provided assistance to States for fisheries;

(b) if so, the amount provided, State-wise;

(c) whether Uttar Pradesh has been given less amount of assistance; and

(d) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDU LAL CHANDRAKAR) : (a) and (b). The Government of India have provided assistance for various Central and Centrally Sponsored Schemes for the States as mentioned below during the Sixth Five Year Plan :

States	Amount in Rs. lakhs
1	2
Assam	48.81
Andhra Pradesh	333.56
Bihar	63.92

1	2
Gujarat	877.43
Haryana	68.47
Himachal Pradesh	24.06
Jammu and Kashmir	18.14
Karnataka	95.65
Kerala	358.70
Maharashtra	179.69
Madhya Pradesh	72.91
Manipur	15.05
Meghalaya	0.30
Nagaland	9.61
Orissa	92.28
Punjab	51.74
Rajasthan	69.82
Sikkim	0.10
Tamil Nadu	215.04
Tripura	46.90
Uttar Pradesh	126.30
West Bengal	314.27
Pondicherry	10.00

(c) and (d). The Government of Uttar Pradesh has been provided required assistance on the basis of the Central/Centrally Sponsored Schemes implemented in the State during the Sixth Plan.

[*English*]

Extension of Payment of Gratuity Act to Establishments

823. SHRI CHINTAMANI JENA : Will the Minister of LABOUR be pleased to state :

(a) whether the payment of Gratuity Act is applicable to all the establishments;

(b) if not, the details of such establishments in which this Act has not yet been applied; and

(c) steps being taken to extend this Act to those establishments also particularly to such establishments, which are having less than 10 employees ?